

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 24/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2017

NAME OF THE COMPANY: JEKPL Ltd.

SECTION OF THE COMPANIES ACT: U/S 60(5) of IEB code, 2016

Sl. NO.	Name	Designation	Representation	Signature
1.	NEGAR AHMAD	PCS	for Sh. Nesar Ahmad	Anil K. Kashyap
2.	ANIL KUMAR	PCS	Mukesh Mohan	
3.	Sarvesh Kashyap	Adv.	(RP) of JEKPL	
4.	Gunjan Jadwani	Adv.	For Applicant - EXIM Bank	Gunjan adwani

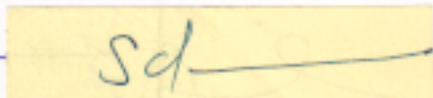
CP NO.(IB)24/ALD/2017, CA No.72/2017, CA No.159/2017

Ms. Gunjan Jadwani, Advocate for the applicant EXIM Bank. Sh. Nesar Ahmad, Advocate alongwith Sh. Anil Kumar and Sarvesh Kashyap, Advocates from the side of Sh. Mukesh Mohan, present RP in the JEKPL.

It is clarified that Advocate Sh. Shubham Chopra was not assigned to appear in the matter on behalf of the RP. Such information is noted. A copy of the petition now received by the RP. Parties are at liberty to file reply. The counsel for the respondent RP file reply to the present application. The petitioner counsel seeks liberty to file rejoinder to the same. Meanwhile, interim order to be continued till then.

The matter be listed on 8th September, 2017.

Dated 30.08.2017


Hon'ble Shri H.P. Chaturvedi, Member (J)